

14.31 hrs.

CODE OF CRIMINAL PROCEDURE
(AMENDMENT) BILL*(Amendment of sections 342 and 562)
by Shri M. L. Divedi

श्री म० ला० दिवेदी (हमीरपुर): महोदय, मैं प्रस्ताव करता हूँ कि दंड प्रक्रिया संहिता, १८६८ में प्राये संशोधन करने वाले बिल को पेश करने की अनुमति दी जाय।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898".

The motion was adopted.

श्री म० ला० दिवेदी : महोदय मैं बिल पेश करता हूँ।

14.31½ hrs.

FACTORIES (AMENDMENT) BILL*

(Insertion of new section 9A) by Shri
S. C. Samanta

Shri S. C. Samanta (Tamluk): Sir, I beg to move for leave to introduce a Bill further to amend the Factories Act, 1948.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Factories Act, 1948."

The motion was adopted.

Shri S. C. Samanta: Sir, I introduce the Bill.

14.32 hrs.

LEGISLATIVE COUNCILS (COM-
POSITION) BILL*

by Shri Shree Narayan Das.

Shri Shree Narayan Das (Darbhanga): Sir, beg to move for leave to introduce a Bill to provide for the composition of the Legislative Councils of States and for matters connected therewith.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the composition of the Legislative Councils of States and for matters connected therewith."

The motion was adopted.

Shri Shree Narayan Das: Sir, I introduce the Bill.

14.32½ hrs.

CIVIL AVIATION (LICENSING)
BILL*

by Shri J. B. S. Bist

Shri J. B. S. Bist (Almora): Sir, I beg to move for leave to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sections of the Air Corporations Act, 1953.

Mr. Deputy-Speaker: Motion moved:

"That leave be granted to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sections of the Air Corporations Act, 1953".

Shri U. M. Trivedi (Mandsaur): Sir, I oppose the introduction.